

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 51 OF 2018 &
IA NO. 567 OF 2018**

Dated: 22nd May, 2018

In the matter of

Jindal India Thermal Power Limited

....Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

....Respondent(s)

ORDER

The Bench did not assemble today. Hence, list the matter on **04.07.2018**.

PA / Court Master

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